

**THE GUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-51/1997/13562 /A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Pratim Kumar Bora,  
District & Sessions Judge,  
Barpeta, Assam.

Dated Guwahati the 21<sup>st</sup> December, 2022.

Sub: **Winter vacation.**

Ref:- Your letter No.DJB/6958 dated 19.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **winter vacation from 26.12.2022 to 31.12.2022 along with station leave permission from the evening of 23.12.2022 till the morning of 02.01.2023.** You have been granted permission to take your official car to Guwahati at own cost. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/1997/13563-13564/A, dated** , 21-12-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**